

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:1761  
ANSWERED ON:30.07.2015  
Direct Funding for Village Councils  
Teacher Smt. P.K.Sreemathi

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether the Government has any proposal to explore direct funding for Village Councils; and  
(b) if so, the details thereof ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ  
(SHRI NIHAL CHAND)

(a) & (b): Fourteenth Finance Commission (FFC) has recommended an allocation of Rs.2,00,292.20 crores as Basic and Performance Grants to duly constituted Gram Panchayats during the award period 2015-20 which constitutes an assistance of Rs.488 per capita per annum at an aggregate level. The Union Government has accepted the recommendations of the FFC and initiated steps to implement the same. The FFC has not recommended grants to the local self-governments in areas outside Part IX of the Constitution having Village Councils or Village Committees at the village level. In its report, the Commission has urged the Union Government to consider more effective direct intervention for upgradation of administration and development of these areas. The Ministry of Finance has been addressed in this regard.

\*\*\*\*\*